

ORDER SHEETO.A./MA/RA/CP NO. 467 OF 2007Applicant/s ATS Master Asso. Respds. UOI & Ors.Advocate for Applicant/s Sri Vinod Kumar Advocate for Respondent/s Sri P. N. Rai

Notes of the Registry	Orders of the Tribunal	Sheet No. 19
	<u>20.10.08</u> Hon' Mr. Justice A.K. Jag, J.M. Hon' Mr. K.S. Menon, A.M. Sri Vinod Kumar learned counsel for the applicant has sent illness slip. Sri P.N. Rai learned counsel for the respondents. List on 22.12.08. (K.S. Menon) Member-A (Justice A.K. Jag) Member-J (ms) <u>2-3-2009</u> Hon. Mr. A.K. Gaur, J.M. Hon. Mrs. Mayilitha, Gaur, A.M. None appears for the applicant, even in the revised call. Sri P.N. Rai, counsel for the respondents is present. The O.A. is dismissed in default and for non-prosecution. (Signature) A.M. (Signature) J.M.	
REGISTRAR <u>22.12.08</u> List O.A./C.C.P./R.A. before Hon'ble Bench for Adm. F.O./F.H. On <u>22.03.09</u> (Signature) O.R. Office report dt 17-10-08 is resubmitted for final orders (Signature) <u>27-2-09</u>		

Contd. On Sheet No.